

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:115

ANSWERED ON:02.12.2003

NAXALISM

BODAKUNTI VENKATESHWARLU; CHARAN DAS MAHANT; M.V.V.S MURTHI; PRABODH PANDA; SATYAVRAT CHATURVEDI; SRIPRAKASH JAISWAL; SUNDER LAL TWARI; T.M. SELVAGANAPATHI

**Will the Minister of HOME AFFAIRS be pleased to state:**

(a) the details of Naxalite/People War Group violence that took place and number of persons killed/injured and property damaged therein during 2001, 2002 and 2003 till date, State-wise;

(b) the terms of reference and composition of the coordination committee to deal with Naxalism in various States;

(c) whether Naxalite Groups and militant groups have also joined hands to work together since 2001;

(d) if so, the measures taken by the Union Government thereto;

(e) the details of the action plan submitted by the States to deal with the naxal activities and the response of the Government thereto, State-wise;

(f) whether the Government have decided to create a specialized wing of the CRPF to tackle Naxalite violence in the country;

(g) if so, the details thereof;

(h) the reasons for failure in dealing with the problem; and

(i) the steps taken by the Government to effectively tackle the issue?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SWAMI CHINMAYANAND)

(a),(b),(c),(d),(e),(f),(g),(h)&

(i): A statement is annexed.

ANNEXURE

STATEMENT REFERRED TO IN REPLY TO LOK SABHA UNSTARRED QUESTION NO.115 FOR 2.12.2003 REGARD NAXALISM

Name of State    2001    2002    2003 (upto 31st October, 2003)

Incidents   Persons   Incidents   Persons   Incidents   Persons  
killed   killed   killed

Andhra Pradesh	461	180	346	96	520	116
Bihar	169	111	239	117	200	102
Jharkhand	335	200	353	157	296	105
Madhya Pradesh	21	2	17	3	12	1
Chhattisgarh	105	37	304	55	166	58
Maharashtra	34	7	83	29	61	25
Orissa	30	11	68	11	46	15
Uttar Pradesh	22	12	20	6	12	8
West Bengal	9	4	17	7	4	1

Details of properties destroyed in Left Wing Extremism violence

During the last three years are as follows:

2001	Rs.25.46 crores
2002	Rs.29.24 crores
2003 (upto 31 Oct.,2003)	Rs.13.51 crores

(b): A Coordination Centre headed by the Union Home Secretary with Chief Secretaries and Directors General of Police of the seriously affected States has been constituted to review and coordinate regularly the steps taken by these States to check Left Wing Extremism.

(c)&(d): There are no confirmed reports with the Government in this regard.

(e): Integrated Action Plans, encompassing development as well as security aspects in the affected areas were received from Andhra Pradesh, Bihar, Chhattisgarh, Madhya Pradesh, Maharashtra and Orissa. In response, the Planning Commission has included all the naxalite affected districts under the backward Districts Initiative (BDI) scheme. This scheme provides for an additionally of Rs.15 crores per year per district for a period of 3 years to enable filling up of critical gaps in the physical and social infrastructure in the identified backward districts. As for security, the scheme of security related expenditure (SRE) has been in operation since 1996 for reimbursement by the Central Government of expenditure incurred by the States for combating naxalitism.

(f)&(g): A specified number of CRPF Bns has been earmarked for countering LWE menace. They will be deployed on a long term basis and States will give operational plans for their deployment.

(h)&(i): The Government has adopted a multi-pronged strategy to tackle the problems of left wing extremism which includes modernization and strengthening of the State Police Forces, better training to police personnel, strategic planning, Special Task Forces for intelligence based anti-naxalite operations, focused attention on developmental aspect and gearing up of the public grievances redressal system at the grass roots level. The Government also provides assistance of para military forces to the States on a need basis besides providing financial assistance to tackle the problem of LWE.